

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No. _____

Sunil Gupta

Versus

U.O.S & O.S.

Date of Order

Orders

17-4-2001

OA 334/98 with MA 235/98

None appeared for the applicant

On the perusal of ordersheets it appears that on 9-11-2000, 14-11-2000, 18-12-2000, and 1-2-2001 none was present for the applicant. Today also, none is present on behalf of the applicant. It appears that the applicant has lost interest in this OA. Therefore, this original Application is dismissed in default and for non-prosecution.

MA NO. 235/98 stands disposed of accordingly as the OA has been dismissed in default.



(N. P. NAWANI)
ADMINISTRATIVE MEMBER



B. K. Agarwal
Member (Judicial)

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